

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: .ALLAHABAD: August 15, 2018

No. 2924 / Admin. (Services)/2018

The Court's Notification No. 2915/Admin.(Services)/2018 dated 14.08.2018 is hereby cancelled.

No. 2925 / Admin. (Services)/2018

In partial modification to the Court's Notification No. 2914/Admin.(Services)/2018 dated 14.08.2018, Smt. **Neerja Singh**, Ist-Additional District & Sessions Judge, Gorakhpur to be District & Sessions Judge, Azamgarh vice Smt. Sadhna Rani (Thakur).

BY ORDER OF THE COURT,

Sd/-

**(MOHD. FAIZ ALAM KHAN)
REGISTRAR GENERAL**

No. 512/Admin. (Services)/2018 Dated: Allahabad: August 15, 2018

In continuation to the Court's endorsement no. 511/Admin.(Services)/2018 dated 14.08.2018, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Judicial Training & Research Institute, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. Sri Hasnain Qureshi, District & Sessions Judge, Barabanki.
9. Smt. Neerja Singh, Ist-Additional District & Sessions Judge, Gorakhpur
10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Registrar (Judicial) (Budget), High Court, Allahabad.
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
15. The Officer on Special Duty (Judicial) (Computers), High Court, Allahabad.
16. The Deputy Registrar (G), High Court, Allahabad.
17. The Deputy Registrar (Budget), High Court, Allahabad.
18. The Deputy Registrar (Admin.), High Court, Allahabad
19. The Assistant Registrar (Conf. 'B'), High Court, Allahabad.
20. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
21. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
22. The Section Officer (Admin. C Section), High Court, Allahabad.
23. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
24. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(ATUL SRIVASTAVA)
JOINT REGISTRAR (J) (SERVICES)**